

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/169/KOB/2024 in IBA/11/KOB/2020
SECTION	REG 15 IBBI (LIQUIDATION)
NAME OF PARTIES	CA ANNIE ABRAHAM LIQUIDATOR IN THE MATTER OF MIR REALTORS PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	CA ANNIE ABRAHAM
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24 April 2024

ORDER

IA(IBC)/169/KOB/2024 in IBA/11/KOB/2020

This is an IA bearing No. 169/KOB/2024 filed by the Liquidator of M/s MIR Realtors Private Limited under Section 35(n) & 60(5)(c) of IBC, 2016 read with Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 for placing on record the 4th Quarterly Progress Report for the period from 01.01.2024 to 31.03.2024.

Learned Liquidator, Ms. Annie Abraham appears through virtual mode.

The said 4th Quarterly Progress Report filed by the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/169/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)